



(21)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/142/ (IB)/2017  
NAME OF THE PETITIONER(S) : SIKA INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : METECNO INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	J. M. Hri Haren.	Counsel for Petitioner	
2.	T. R. Ramesh	Counsel for Respondent	

ORDER

Counsel representing both the parties are present and prayed time for making submissions in regard to the progress of the settlement talks between the parties.  
Time extended at their request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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